

From,

**Atul Srivastava, HJS
Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No. 104/Admin. (Services)/2020 Dated: Allahabad: February 13, 2020

Subject: Regarding 02 Days Advance Training on CIS 3.1 for Judicial Officers clubbed with 01 Day Mediation Training for Referral Judges Training under 14th Finance Commission Scheme at JTRI, Lucknow.

Madam,

With reference to your letter no. CIS & Referral Judges Trg./2020-299 dated February 10, 2020, I am directed to inform you that the Hon'ble Court has been pleased to approve the schedules of two separate, 02 Days Advance Training on CIS 3.1 for Judicial Officers clubbed with 01 Day Mediation Training for Referral Judges under 14th Finance Commission Scheme, to be held from **17.02.2020 to 19.02.2020** and **25.02.2020 to 27.02.2020** at J.T.R.I, Lucknow and to nominate the officers whose names are mentioned in the enclosed **lists-'A' & 'B'** for the said training schedules.

I am further to inform you that the Hon'ble Court has also been pleased to nominate the Master Trainers (Judicial Officers) whose names are mentioned in the enclosed **list-'C'**, to impart training on CIS 3.1 at JTRI, Lucknow on the dates mentioned against their names. Furthermore, Hon'ble Court has been pleased to nominate **Sri Satyawar Singh**, Addl. District Judge, Barabanki, present at S.No. 39 in enclosed List-B, as a CIS Master Trainer to impart training to other Judicial Officers on 26.02.2020 to 27.02.2020 at J.T.R.I., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encl: As above

sd/-

Registrar (Judicial) (Services)

No. 104(i)/Admin. (Services)/2020 dated: February 13, 2020

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, U.P., Lucknow on the scheduled date, for participation in the aforesaid training.
3. Sri Prashant Bilgaiyan, Joint Registrar, UP Information Commission, Lucknow
4. Sri Divaker Dwivedi, Legal Adviser, Excise Commissioner U.P., Allahabad
5. Smt. Richa Joshi, Joint Secretary (Law), U.P.P.S.C., Allahabad
6. Sri Rakesh Kumar Singh-I, Spl. Secy & Addl. L.R., Govt. of U.P., Lucknow
7. Sri Bhagirath Verma, O.S.D., U.P.State Legal Services Authority., Lucknow
8. The O.S.D. (Judicial) (Computer), High Court, Allahabad.

Encl: As above

sd/-

Assistant Registrar (Services)

List- "A"**2 Days Advance Training on CIS 3.1 for Addl. District Judges clubbed with
1 Day Mediation Training for Referral Judges**

Duration: 17.02.2020 to 19.02.2020

List of Participants

Sl. No.	I.D.	Batch	Name of Officers Smt. /Ms./Sri	Designation	Place of Posting
1.	2408	DHJS-2016	HONEY GOEL	Addl. District & Sessions Judge	Hardoi
2.	6236	2003	SMT. ALPANA SHUKLA	Spl. J, Spl C.No 7 (Pre.Cor. Act)	Lucknow
3.	6179	2003	SANDEEP GUPTA	Spl. J, Spl C.No 3 (Pre.Cor. Act)	Lucknow
4.	2409	DHJS-2016	SMT. REKHA SHARMA	Spl. Judge (E.C. Act)	Farrukhabad
5.	6237	2003	GYANENDER SINGH YADAV	Principal Judge, Family Court	Shamli at Kairana
6.	6287	2003	AKHILESWAR PRASAD MISHRA	Spl. J. (SC/ST, Pev.of Atroci Act)	Ambedkar N. at Akbarpur
7.	6238	2003	GAURAV KUMAR	Judge, Spl Court, CBI Court No. 6	Lucknow
8.	6239	2003	ABHINAY KUMAR MISHRA	Addl. District & Sessions Judge	Moradabad
9.	2410	DHJS-2016	JEETENDRA KUMAR DWIVEDI	Addl. District & Sessions Judge	Bahraich
10.	6242	2003	PRAN VIJAY SINGH	Spl. Judge (E.C. Act)	Ballia
11.	6243	2003	ATUL SINGH	Addl. District & Sessions Judge	Agra
12.	2411	DHJS-2016	ANCHAL LAVANIA	Addl. District & Sessions Judge	Mathura
13.	6245	2003	SMT. SWAPNA SINGH	Spl. J, Spl C.No 8 (Pre.Cor. Act)	Lucknow
14.	6246	2003	AMIT KUMAR PANDE	A.D.J. (FTC)	Bahraich
15.	6250	2003	CHANDRA MANI MISHRA	Addl. District & Sessions Judge	Sambhal at Chandausi
16.	6252	2003	SMT. NIHARIKA CHAUHAN	Addl. District & Sessions Judge	Chitrakoot
17.	6357	2003	ASHUTOSH KUMAR SINGH	Addl. District & Sessions Judge	Chitrakoot
18.	6254	2003	AMIT SINGH-I	Addl. District & Sessions Judge	Bareilly
19.	6255	2003	MOHAMMED QAMRUZZAMA KHAN	Spl. Judge (E.C. Act)	Etawah
20.	2412	DHJS-2016	AMIT VERMA	A.D.J. (FTC)	Balrampur
21.	6256	2003	SUDHAKAR RAI	Addl. District & Sessions Judge	Ramabai Nagar
22.	6257	2003	SANJAY MISHRA	Addl. District & Sessions Judge	Bulandshahar
23.	6258	2003	VISHNU PRASAD AGRAWAL	Spl. J, Spl C.No 5 (Pre.Cor. Act)	Gorakhpur
24.	6259	2003	ABID SHAMIM	Spl. J. (SC/ST, Pev.of Atroci Act)	Baghpat
25.	6260	2003	NIRAJ GAUTAM	Addl. District & Sessions Judge	Etawah
26.	6261	2003	SMT. JYOTSNA SINGH	Addl. Principal Judge, Family Court	Varanasi
27.	2413	DHJS-2016	DR. VIJAY KUMAR	Addl. District & Sessions Judge	Etawah
28.	6262	2003	ABHISHEK PANDEY	Spl. Judge (E.C. Act)	Pilibhit
29.	6263	2003	ARVIND MISRA	A.D.J. (POCSO)	Lucknow
30.	2414	DHJS-2016	SURESH KUMAR GUPTA	Addl. District & Sessions Judge	Mau
31.	6502	2003	RAJ BAHADUR RAM DEV YADAV	Addl. District & Sessions Judge	Ramabai Nagar
32.	6264	2003	TARUN KUMAR SINGH	Addl. District & Sessions Judge	Mainpuri
33.	6265	2003	DIVAKER DWIVEDI	Legal Adviser, Excise Commissioner U.P.	Allahabad
34.	6266	2003	SMT. AMRITA SHUKLA	Addl. Principal Judge, Family Court	Agra
35.	2415	DHJS-2016	VIVEK KUMAR	A.D.J. (POCSO)	Pilibhit
36.	6267	2003	SMT. SHAILA	Addl. Principal Judge, Family Court	Gautambuddha Nagar
37.	6468	2003	MANOJ KUMAR-I	A.D.J. (FTC)	Sitapur
38.	6268	2003	SUBHASH SINGH	Addl. District & Sessions Judge	Moradabad
39.	6270	2003	RAKESH VASHISHT	Addl. District & Sessions Judge	Ghaziabad
40.	2416	DHJS-2016	SHAKIR HASAN	Addl. District & Sessions Judge	Farrukhabad
41.	6271	2003	MRIDUL DUBEY	Addl. District & Sessions Judge	Firozabad
42.	6272	2003	SURYA PRAKASH SINGH	Addl. Principal Judge, Family Court	Ramabai Nagar
43.	6273	2003	ANAND PRAKASH-III	A.D.J. (FTC)	Bhadohi at Gyanpur
44.	6274	2003	NAVEEN KUMAR SINGH	Addl. District & Sessions Judge	Deoria
45.	6275	2003	BRIJENDRA KUMAR PANDEY	Addl. Principal Judge, Family Court	Lucknow
46.	6276	2003	GAURAV SHARMA	Spl. J, Spl C.No 9 (Pre.Cor. Act)	Lucknow
47.	6198	2003	SMT. NEETU PATHAK	Judge, Spl Court, CBI Court No. 1	Lucknow
48.	6277	2003	CHANDRA VIJAY SRINET	A.D.J. (POCSO)	Hardoi
49.	6278	2003	KUMAR MAYANK	Judge, Spl Court, CBI Court No. 5	Lucknow
50.	6279	2003	RAM PRATAP SINGH RANA	Addl. District & Sessions Judge	Etawah

List- "B"**2 Days Advance Training on CIS 3.1 for Addl. District Judges clubbed with
1 Day Mediation Training for Referral Judges**

Duration: 25.02.2020 to 27.02.2020

List of Participants

Sl. No.	I.D.	Batch	Name of Officers	Designation	Place of Posting
1	6193	2003	IFRAQUE AHMAD	Addl. Principal Judge, Family Court	Gorakhpur
2	6197	2003	SMT. RICHA JOSHI	Jt. Secretary (Law), U.P. P. S. C.,	Allahabad
3	6212	2003	MOHD. NEYAZ AHMAD ANSAR	Addl. Principal Judge, Family Court	Jaunpur
4	6199	2003	ABHAY KRISHNA TIWARI	Addl. District & Sessions Judge	Bareilly
5	6340	2003	SMT. SAPNA SHUKLA	Addl. Principal Judge, Family Court	Bareilly
6	6200	2003	DR. KESHAV GOYAL	Addl. District & Sessions Judge	Firozabad
7	6201	2003	SMT. RAKHI DIXIT	Addl. District & Sessions Judge	Budaun
8	2398	DHJS-2016	JAINENDRA KUMAR PANDEY	Addl. District & Sessions Judge	Bahraich
9	6203	2003	SMT. SANDHYA SRIVASTAVA	Addl. Principal Judge, Family Court	Kanpur Nagar
10	6204	2003	RAKESH KUMAR SINGH-I	Spl. Sec.& Addl. LR., Govt. of U.P.	Lucknow
11	2399	DHJS-2016	SMT. PRATIKSHA NAGAR	Spl. Judge (Ayurved Scam Matter)	Lucknow
12	6205	2003	PREMENDRA KUMAR	Addl. District & Sessions Judge	Rampur
13	6206	2003	KM. NISHA SRIVASTAVA	Addl. Principal Judge, Family Court	Hardoi
14	6207	2003	BHAGIRATH VERMA	O.S.D. U.P. S. L. S. A.	Lucknow
15	6208	2003	VIJAY KUMAR-II	Addl. District & Sessions Judge	Meerut
16	6209	2003	MOHD. ASLAM SIDDIQUI	Addl. District & Sessions Judge	Agra
17	2400	DHJS-2016	RAVI KARAN SINGH	Addl. District & Sessions Judge	Fatehpur
18	6210	2003	VIKAS NAGAR	Addl. Principal Judge, Family Court	Lucknow
19	6247	2003	ALOK DWIVEDI	Addl. Principal Judge, Family Court	Firozabad
20	6213	2003	RAKESH TRIPATHI	Addl. District & Sessions Judge	Ghaziabad
21	2401	DHJS-2016	SURENDER KUMAR	Addl. District & Sessions Judge	Mathura
22	6214	2003	AMIT MALAVIYA	Addl. Principal Judge, Family Court	Moradabad
23	6215	2003	MOHD. AHMAD KHAN	Spl. J, Spl C.No 2 (Pre.Cor. Act)	Bareilly
24	6216	2003	ABHAI SRIVASTAV	Addl. District & Sessions Judge	Jhansi
25	6217	2003	MUKESH KUMAR SINGH-II	Spl. J, Spl C.No 6 (Pre.Cor. Act)	Lucknow
26	6294	2003	GYANENDRA RAO	A.D.J. (POCSO)	Mirzapur
27	6218	2003	ANUTOSH KUMAR SHARMA	Principal Judge, Family Court	Hapur
28	6219	2003	PRAMOD KUMAR-IV	Addl. District & Sessions Judge	Kaushambi
29	6220	2003	SUSRI NIRUPAMA VIKRAM	Addl. Principal Judge, Family Court	Ambedkar N. at Akbarpur
30	6221	2003	RAJEEV RANJAN	Addl. District & Sessions Judge	Kaushambi
31	2402	DHJS-2016	DHRUVA RAI	Spl. Judge (E.C. Act)	Azamgarh
32	6222	2003	PAWAN KUMAR SRIVASTAVA	Addl. District & Sessions Judge	Kanpur Nagar
33	6223	2003	SMT. PRATIBHA SAXENA-II	Addl. District & Sessions Judge	Hathras
34	2403	DHJS-2016	AJAY SRIVASTAVA	Addl. District & Sessions Judge	Ghazipur
35	6224	2003	SMT. GARIMA SINGH	Addl. Principal Judge, Family Court	Gonda
36	6417	2003	MANOJ KUMAR SIDDHU	Addl. District & Sessions Judge	Aligarh
37	6249	2003	DHIRENDRA KUMAR-II	Addl. District & Sessions Judge	Kasganj
38	6225	2003	SMT. ARTI FAUZDAR	Addl. District & Sessions Judge	Muzaffar Nagar
39	6226	2003	DR. SATYAWAN SINGH	Addl. District & Sessions Judge	Barabanki
40	2405	DHJS-2016	PAWAN KUMAR SHARMA	Addl. District & Sessions Judge	Banda
41	6227	2003	RAJESH PARASHER	Addl. District & Sessions Judge	Bulandshahr
42	6228	2003	VIKAS GUPTA	Addl. District & Sessions Judge	Kanpur Nagar
43	2406	DHJS-2016	SHAIENDRA SACHAN	Spl. Judge (E.C. Act)	Bahraich
44	6229	2003	SMT. KAVITA MISHRA	Addl. Principal Judge, Family Court	Basti
45	6230	2003	SMT. RESHMA CHAUDHARY	Addl. Principal Judge, Family Court	Bareilly
46	6253	2003	GAGAN KUMAR BHARTI	Addl. District & Sessions Judge	Sitapur
47	6231	2003	KASHI NATH	Addl. Principal Judge, Family Court	Maharajganj
48	2407	DHJS-2016	MAN MOHAN SINGH	Addl. District & Sessions Judge	Mainpuri
49	6232	2003	SANJAY KUMAR SINGH-I	A.D.J. (POCSO)	Jhansi
50	6233	2003	RAJESH NARAYAN MANI TRIPATHI	Addl. Principal Judge, Family Court	Aligarh

**2 Days Advance Training on CIS 3.1
for Judicial Officers****List of CIS Master Trainers**

S.No.	Name, Designation & Place of Posting	Dates of Training
1	Sri Vinod Singh Rawat A.D.J./Spl. Judge (Sc.C. & S.T. Act), G.B. Nagar	18.02.2020 to 19.02.2020
2	Sri Pradeep Kumar Singh II Addl. District & Sessions Judge, Varanasi	18.02.2020 to 19.02.2020
3	Sri Mayank Chauhan Spl. Judge (E.C Act), Bareilly	18.02.2020 to 19.02.2020
4	Sri Prashant Bilgaiyan Joint Registrar, UP Information Commission, Lucknow	18.02.2020 to 19.02.2020
5	Dr. Satyawan Singh A.D.J (POCSO), Barabanki	26.02.2020 to 27.02.2020
6	Sri Saif Ahmad Addl. District & Sessions Judge, Kanpur Nagar	26.02.2020 to 27.02.2020
7	Sri Kamal Kant Gupta ACJM, Ramabai Nagar	26.02.2020 to 27.02.2020
8	Sri Ankur Garg Chief Judicial Magistrate, Kasganj	26.02.2020 to 27.02.2020